

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1569/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 29.11.2017


NAME OF THE PARTIES: Fairmacs Shipping & Transport Services Pvt. Ltd.


V/s.

Mrunmaha Agro Foods Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
--------	------	-------------	-----------

13.	Nitin Sunde	Marketing Person for Respondent	
-----	-------------	------------------------------------	---

Counsel Mr. Vishal Muglikar a/w
Adv. Ms. Smriti Tha
1/b Mulla & Mulla & C. B. C. for
Petitioner 

ORDER

CP No.1569/ I&BC/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 5.1.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)